

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 08-09-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Misc DJ		56/19	KAMAL JAIN Vs. KAMLESH KUMAR RASTOGI AND ORS.
2	CS DJ		614/19	TIRATH RAM SHAH CHARITABLE TRUST Vs. GOVERNMENT OF NCT OF DELHI
3	CS DJ		992/19	PAWAN KUMAR TYAGI Vs. RAM SHYAM
4	CS DJ		1313/19	POOJA BHOOT Vs. MOHD. SAIFUDDIN
5	CS DJ		219/20	RADHEY SHYAM KANSOTIA Vs. HARJIT SINGH AND ANOTHER
Plaintiff/Petitioner Evidence				
6	CS DJ	189/2015	15973/16	DINESH KUMAR GUPTA Vs. MAKHAN LAL DHODI
7	CS DJ		6231/18	AMALGAMATED PLANTATIONS PRIVATE LIMITED Vs. DIENSH KUMAR AGARWAL
Misc. Arguments				
8	CS DJ	580/2014	84580/14	MS. SANGHI MEDICAL CENTRE P. LTD. Vs. DR. MANIK RANJAN DUTTA
9	RCA DJ	50/2015	60973/16	JINENDER KUMAR JAIN Vs. JITENDER KUMAR GUPTA
10	CS DJ		874/18	YOUNG AGE AGENCIES Vs. SH. KEWAL KRISHAN KAKKAR
11	CS DJ		330/19	MUKESH KUMAR SHARMA Vs. MANOJ KUMAR SHARMA AND ORS.
12	CS DJ		250/20	MOHD NASEEM Vs. FARID SIDDIQUE AND ORS.
13	CS DJ		292/20	M/S SHEETAL IMPEX PRIVATE LIMITED Vs. M/S MONEY MISHRA FINANCIAL SERVICES AND ORS.
14	CS DJ		293/20	VAGMI FINANCIAL PVT. LTD. Vs. M/S MONEY MISHRA FINANCIAL SERVICES AND ORS.
Final Arguments				
15	CS DJ	109/2015	15948/16	RAJ KUMAR DHINGRA Vs. M.S STAR PACKAGING ORS
16	CS DJ	70/2015	14409/16	PURAN CHAND Vs. RAHUL SHARMA
17	CS DJ	35/2016	15100/16	BONNY CHOPRA Vs. AJAY KUMAR
18	RCA DJ		49/18	YAKUB ALI (SINCE DECEASED) THROUGH LRS. Vs. DY. DIRECTOR
Consideration				
19	EX		338/20	KOTAK MAHINDRA PRIME LTD Vs. GADHINGLAJ AGRO-ALCOCHEM LTD. AND ANR

10:30 Am

2 Pm

10:30 Am